

LOK SABHA DEBATES

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Thursday, July 24, 2003/ Sravana 2, 1925 (Saka)

The Lok Sabha met at Eleven of the Clock

(MR. SPEAKER in the Chair)

...(Interruptions)

DR. V. SAROJA (RASIPURAM): Hon. Speaker, Sir, I have given notice for Adjournment Motion regarding the Cauvery issue. *...(Interruptions)*

MR. SPEAKER: No Calling Attention notice is admitted.

...(Interruptions)

MR. SPEAKER: I have not accepted any notice for Calling Attention.

...(Interruptions)

SHRI P.H. PANDIAN (TIRUNELVELI): Sir, unless a direction is given *...(Interruptions)*

DR. V. SAROJA : I have given notice for Adjournment Motion regarding the Cauvery issue.

MR. SPEAKER: You can speak during 'Zero Hour'. I will consider the notices given by Members for Adjournment Motion during 'Zero Hour' and not now. Please sit down.

MR. SPEAKER: With the permission of the House, I would go to Item No.13 first since the hon. Minister has to go to the other House.

12.03 hrs.

MOTION RE : FIFTY-SECOND REPORT OF BUSINESS ADVISORY COMMITTEE

Title: Motion regarding adoption of the Fifty-second report of the Business Advisory Committee (Motion adopted).

स्वास्थ्य और परिवार कल्याण मंत्री तथा संसदीय कार्य मंत्री (श्रीमती सुमा स्वराज) : अध्यक्ष महोदय, मैं प्रस्ताव करती हूँ :-

" कि यह सभा 23 जुलाई, 2003 को सभा में प्रस्तुत कार्य मंत्रणा समिति के 52वें प्रतिवेदन से सहमत है। "

MR. SPEAKER: The question is:

"That this House do agree with the Fifty-second Report of the Business Advisory Committee presented to the House on the 23rd July, 2003."

The motion was adopted.
